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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH

O.A.157/91

C.G.Kabadi,
C/o.B.Dattamoorthy,
47/4, Asmita,
Tarun Bharat Society,
Chakala,
Bombay - 400 099.

.. Applicant

vs.

1. The Director General of Civil Aviation, East Block II & III, R.K.Puram, New Delhi - 110 066.
2. The Chairman, National Airports Authority Block II & III(EAST), R.K.Puram, New Delhi - 110 066.
3. The Regional Executive Director, Western Region, National Airports Authority, Santacruz Airport, Bombay - 400 099
4. The Aerodrome Officer, National Airport Authority, Belgaum Airport, Belgaum 591 124.

.. Respondents

Coram: Hon'ble Shri G.Sreedharan Nair, Vice-Chairman

Hon'ble Shri P.S.Chaudhuri, Member(A)

Appearances:

1. Mr.B.Dattamoorthy
Advocate for the
Applicant.
2. Mr.C.R.Shinde
for the respondents.

ORAL JUDGMENT:

(Per G.Sreedharan Nair, Vice-Chairman)

Date: 3-7-1991

Heard counsel on either side. It was agreed by the counsel that the matter may be finally disposed of.

2. The relief that is claimed in this application is to quash the order dtd. 24-7-1990 under which the applicant was reverted from the post of Foreman to that of Mechanic Grade II. In M.P.504/91 the applicant has stated that against the order of reversion an appeal has been submitted by the applicant